

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. I.A. 3117/2024 in C.P. (IB)/294(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.06.2024**

NAME OF THE PARTIES: IDBI Bank Ltd.

VS

S Kumars Nationwide Ltd.

**Appearance**

For Applicant: Adv. Anirudha Lad i/b KLT Law Associates.

For Respondent/Liquidator : Adv. Ruchita Jain i/b MDP and Partners.

SECTION 7 of (IBC),2016.

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A No. 3117/2024**

This application has been by workmens union namely “Dewas Mazdoor Sangh” seeking early hearing of **I.A No. 173/2022**. It is submitted that Vide Order dated 20.10.2023 the main C.P stood transferred from Court No.2 to Court No.3. List I.A. 173/2022 for hearing on **29.07.2024**.

I.A. 3117/2024 is **allowed** & stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Harshada*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)